### GOVERNMENT OF INDIA MINISTRY OF POWER

## LOK SABHA UNSTARRED QUESTION NO.3178 TO BE ANSWERED ON 03.08.2017

#### **ULTRA MEGA POWER PROJECTS**

#### †3178. SHRI JAGDAMBIKA PAL:

Will the Minister of POWER be pleased to state:

(a) the present status of Ultra Mega Power Projects (UMPPs) in the country and the quantum of electricity generated / likely to be generated therefrom, Project-wise;

(b) the details of norms prescribed by the Government to allot electricity generated by UMPPs to various States; and

(c) whether any Memorandum of Understanding (MoU) has been signed with the States for this purpose and if so, the details thereof?

#### ANSWER

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a): Four UMPPs, viz, Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Tilaiya in Jharkhand have been awarded to the successful bidders so far. Mundra and Sasan UMPP have been fully commissioned. The status of awarded UMPPs is furnished at Annex-I. Quantum of power generation by commissioned UMPPs is furnished at Annex-II.

(b): The allocation of Power from UMPPs is decided by the Central Government in consultation with the States Governments. Up to 50% power is allocated to lead procurer i.e. the state in which UMPP is located. Further, power allocation is based on location of project in particular region, power deficit, availability of transmission infrastructure and equity contribution in Special Purpose Vehicle (SPV), proportionate to power allocation to that particular state etc.

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(c): No, Madam.

# ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3178 TO BE ANSWERED IN THE LOK SABHA ON 03.08.2017.

STATUS OF AWARDED ULTRA MEGA POWER PROJECTS

SI. No	Name of UMPP	Location	Status
1	Sasan UMPP (6x660 MW)	Sasan in District Singrauli. Madhya Pradesh	Project awarded and transferred to M/s. Reliance Power Ltd. on 07.08.2007. Project is fully commissioned.
2	Mundra UMPP (5x800 MW)	Mundra in village Tundawand in District Kutch, Gujarat	Project awarded and transferred to M/s. Tata Power Ltd. on 24.04.2007. Project is fully commissioned.
3	Krishnapatna m UMPP (6x660 MW)	Krishnapatnam in District Nellore, Andhra Pradesh	The Project awarded and transferred to M/s. Reliance Power Ltd. on 29.01.2008. The developer has stopped work at site, citing new regulation of coal pricing in Indonesia. The procurers have issued termination notice. The matter is subjudice.
4	Tilaiya UMPP (6x660 MW)	Near Tilaiya village in Hazaribagh and Koderma Districts, Jharkhand	Project awarded and transferred to M/s Reliance Power Ltd on 07.08.2009. The developer (Jharkhand Integrated Power Ltd) has issued notice of termination of Power Purchase Agreement on 28.4.2015.

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# ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3178 TO BE ANSWERED IN THE LOK SABHA ON 03.08.2017.

### **Quantum of power generation by commissioned UMPPs**

Name of	Monitored Capacity as on 31.07.2015 MW	Generation in Million Units (MUs)							
the UMPP		2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18 (April – June)	
Mundra UMPP	4000	179.86	12440.39	23927.8	26577.6	25679.75	27460.24	5310.5	
Sasan UMPP	3960	-	-	2938.95	17273.83	31262.34	29414.72	7530.59	

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